

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Jammu)  
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**Subject: Sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 27<sup>th</sup> January, 2026 to 4<sup>th</sup> April, 2026, or until further orders.**


**ORDER**

**No:** 1992 of 2025 /RG

**Dated: 31.12.2025**

In the interest of administration of justice and in partial modification to the High Court Order No. 1894 of 2025/RG dated 19.12.2025, Hon'ble Mr. Justice Mohd. Akram Chowdhary shall now hold the court sittings at Jammu Wing of the High Court w.e.f. 27<sup>th</sup> January, 2026 to 4<sup>th</sup> April, 2026, or until further orders.

**By Order of Hon'ble the Chief Justice.**

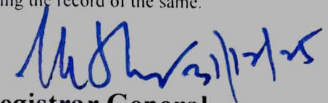
  
(M.K. Sharma)  
Registrar General

**No:** 81148-61 — /RG

**Dated: 31.12.2025**

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr. Justice Mohd. Akram Chowdhary.  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Registrar Rules, High Court of J&K and Ladakh, Jammu.
5. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
6. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu.  
... ..for information.
7. Registrars Judicial, High Court of J&K and Ladakh, Srinagar/Jammu
8. Joint Registrars (Judicial/Protocol), High Court of J&K and Ladakh, Srinagar/Jammu
9. CPC eCourts, High Court of J&K and Ladakh, Jammu  
.....for information and necessary action.
10. In-charge NIC for uploading the same on the official website of High Court of J&K and Ladakh.
11. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.

  
Registrar General